

POST OFFER ADVERTISEMENT
SVC RESOURCES LIMITED ("SVCRL" or "Target Company")
CIN: L10100MH1976PLC018861, Registered Office: 3, Prime Rose,
Near Airtel Gallery, Lokhandwala Complex, Andheri (W), Mumbai - 400053
Tel. No. 91-9867849564, E-mail Id: svcresourceslimited@gmail.com,
Website: www.svcresources.co.in

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Lorgan Lifestyle Limited** (Acquirer), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on January 16, 2014, Thursday in Financial Express (English) - All Editions, Jansatta (Hindi) - All Editions, Punyanagari (Marathi) - Mumbai Edition.

1.	Name of the Target Company	M/s SVC Resources Limited		
2.	Name of the Acquirer	M/s Lorgan Lifestyle Limited		
3.	Name of the Manager to the Offer	M/s Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	M/s MAS Services Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	September 02, 2014, Tuesday		
b.	Date of Closure of the Offer	September 15, 2014, Monday		
6.	Date of Payment of Consideration	September 25, 2014, Thursday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document	Actuals	
7.1	Offer Price	Rs.2.50/- per Equity Share	Rs.2.50/- per Equity Share	
7.2	Aggregate number of shares tendered	28,620,218 Equity Shares	43,194,426 Equity Shares	
7.3	Aggregate number of shares accepted	28,620,218 Equity Shares	2,650,000 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 71,550,545	Rs. 71,550,545	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	17,285,658 Equity Shares (15.70%)	17,285,658 Equity Shares (15.70%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	NA	NA	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	28,620,218 Equity Shares (26%)	2,650,000 Equity Shares (2.41%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil	
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	45,905,876 Equity Shares (41.70%)	19,935,658 Equity Shares (18.11%)	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer 47,738,296 43.37	Post offer 21,771,703 19.78	Pre offer 47,738,296 43.37 Post offer* 48,086,604 43.68

*The shareholding is after taking into account the sale of shares (As disclosed on BSE) by Mr. Akshat Gupta (Promoter of the Target Company) after June 30, 2014 and shares validly tendered and accepted in the open offer.

Note: All calculations relating to shareholding includes the irregular allotment of 10,844,426 Equity Shares made on May 8, 2013 on which voting rights have been frozen vide CLB order dated June 12, 2013 and 29,700,000 Equity Shares on August 5, 2013 that have been kept in abeyance pursuant to Bombay High Court Order dated August 26, 2013. The Target Company has filed an application before CLB for cancellation of these two irregular allotments. Therefore, the shareholding may vary after the order of CLB.

The Acquirer along with its board of directors severally and jointly accept full responsibility for the information in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 3, Prime Rose, Near Airtel Gallery, Lokhandwala Complex, Andheri (W) Mumbai-400053, Maharashtra;

Issued by Manager to the Offer



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

CIN: U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi - 110049

Contact Person: Mr. Manoj Kumar

Ph.: 91-11-40622228 Fax: 91-11-40622201 Email: manoj@indiapcp.com

SEBI Regn. No: INM000011435

On behalf of M/s Lorgan Lifestyle Limited (Acquirer)

Place: New Delhi
Date: 27.09.2014